then say," I do not know anything of the matter." Sir, will you make a proper order in regard to this and ask the Home Minister to lay all the cards on the Table here in this House so that we may not be scandalised and we may not be slandered in this manner?

Motion re

SHRI AWADHESHWAR PRASAD SINHA (Bihar) : I request the hon. Member to table a Call Attention Notice. Ho should table a Call Attention Notice and then the Minister will reply. That will be before us. Why do you put the burden on the Chair ?

REFERENCE TO SITUATION IN WEST BENGAL TEA GARDENS

SHRI NIREN GHOSH (West Bengal) : Sir, through you, I want to call the attention of the Government to the serious situation that has arisen in the West Bengal tea gardens. There was a satutory notification that for every two points rise the workers there will get two paise increase in the wages. There has been a rise of 40 points in the cost of living index and on that basis the workers are statutorily entitled to get an increase in wages up to 80 paise. And all these years this has been denied to (he workers ther, so that already Rs. 8 crores are due to the tea garden plantation labour in West Bengal. And this question has mot been settled despite various negotiations at various levels. As a last resort the workers have resorted to an indefinite strike. Now, tea plantation is an important subject because it is a major foreign exchange earner. An extremely unhappy and unfortunate situation has arisen because the employers are not complyine with the statutory notification. Therefore, the Central Government should immediately intervene and see that an amicable settlement is brought about between the plantation labour in the tea gardens and the employers and this situation is saved so 'hat normal production can be achieved in the West Bengal tea gardens.

REFERENCE TO CONFUSION OF NAMES IN REPORTINGS OF THE HOUSE IN "JUGANTAR" OF 23RD AUGUST 1966

SHRI LOKANATH MISRA (Orissa): I want to bring to your kind notice that in the Jugantar of 23rd August a news item has been published with bold letters which says—I am giving the English translation ;

"The Deputy Minister of Finance, Mr. Lokanath Misra, bitterly criticised the Swatantra Party for their allegation against the Government that it is pursuing a wrong policy as regards the economic selfsufficiency of the country."

Sir, I take it as an insult to me to be referred to as the Deputy Minister of Finance (under this Government, and through you I would request that the paper may be asked to tender a letter of apology to you. I would not take the cumbersome process of submitting a privilege motion to you and bother you about it and then contract it in the press itself that Mr. Lokanath Misra is a respectable Member of the Opposition and does not belong to the ruling party as a Deputy Minister.

MR. CHAIRMAN : Sometimes there is confusion about names.

MOTION *RE* DEVALUATION OF THE RUPEE—*contd*.

MR. CHAIRMAN : Mr. Jaipuria had not finished, he may do so now.

SHRI SITARAM JAIPURIA (Uttar Pradesh) : Mr. Chairman, Sir, I beg to continue my observations on the question of devaluaMon. The other day I had emphasised that the kind of recently granted cash incentives was nothing but a second *de facto* devaluation. I am rather surprised that Hon'ble Members here are by and large worried due to devaluation. Why not they lock into this aspect that a second devaluation has already been introduced ? Could not the